

COURT II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated :14th July, 2011

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Appeal No. 153 of 2010,
Appeal No. 157 OF 10 & 158 of 2010

Appeal No. 157 OF 2010

In the matter of:

Kerala State Electricity Board ... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission .. .Respondent(s)

Counsel for the Appellant(s): Mr. M.T. George

Counsel for the Respondent(s): Mr. Ramesh Babu M.R.

Appeal No. 153 OF 10

Kerala State Electricity Board ... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission .. .Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. M.T. George

Counsel for the Respondent(s): Mr. Ramesh Babu M.R.

Appeal No. 158 OF 2010

Kerala State Electricity Board ... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission .. Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. M.T. George
Ms. Ranjitha

Counsel for the Respondent(s): Mr. Ramesh Babu M.R.

ORDER

Heard learned Counsel for the parties in appeal No. 158 of 2010.
They are directed to file written submissions on or before 28.07.2011.

**Post the matter for reporting compliance in appeal No. 158 of 2010
and hearing of appeal No. 153 and 157 of 2010 on 28.7,2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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